

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:574

ANSWERED ON:04.12.2003

PENDING STATE POWER PROJECTS

BHASKAR RAO PATIL;SHYAMA SINGH;SRIKANTA DATTA NARASIMHARAJA WADIYAR;VILAS BABURAO MUTTEMWAR

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government have decided that the approval of the new power plants may be done at the State level itself instead of approaching the Union Government for their clearance;
- (b) whether the States have to approach the Union Government to seek clearance only from the environmental point of view;
- (c) if so, the number of power plants contemplated to be set up by each State during the tenth plan period and the power to be generated there from and the financial implications involved;
- (d) the extent to which the financial assistance is to be provided by the Union Government for the establishment of such power plants; and
- (e) the details of the projects for setting up of new power plants in the States awaiting the clearance from the Union Government, if any?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRIMATI JAYAWANTI MEHTA )

(a) : As per the Electricity Act, 2003, there is no requirement of license for thermal generation. However, any generating company intending to set up a hydro generating station shall prepare and submit to the Authority for its concurrence, a scheme estimated to involve a capital expenditure exceeding such sum, as may be fixed by the Central Government from time to time, by Notification.

Planning Commission has delegated full powers to State Governments for approval of power projects without any ceiling. Clearance from Planning Commission is to be restricted only to those hydro-electric projects where inter-State issues are involved.

(b) : States have to approach the Union Government to seek clearance only from the environmental point of view in respect of thermal power projects. For hydro projects exceeding specified capital expenditure techno-economic clearance of Central Electricity Authority is also required. Further any hydro project which have inter-state issues require clearance form Planning Commission as well.

(c) & (d) : The details of power plants to be set up during Tenth Plan along with the estimated cost thereof are annexed.

(e) : At present, no hydro power project is pending with Central Electricity Authority (CEA) for according Techno-Economic Clearance.

ANNEX

ANNEX REFERRED TO IN REPLY TO PARTS (c) & (d) OF UNSTARRED QUESTION NO. 574 TO BE ANSWERED IN SABHA ON 04.12.2003.

Capacity addition during 10th Plan State Sector

Name of Project	Hydro	Thermal	Total	Estimated
(MW)	(MW)	(MW)	Cost (Rs. in Crore)	

Punjab

Shahpurkandi (H)		168	168	1005.76
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GHTP -II (T)		500	500	1789.67
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Haryana

Panipat U - 7&8 (T)	500	500	1785.36
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Himachal Pradesh

Larji -I (H)	126	126	321.47
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Kashang -I (H)	66	66	234.16
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J&K

Baghaliar (H)	450	450	
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Delhi

Pragati (T)	225.78	225.78	1077.30
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Rajasthan

Suratgarh -III (T)	250	250	752.74
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Ramgarh -II (T)	75.32	75.32	300.10
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Kota -IV (T)	195	195	634.78
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Mathania (T)	140	140	871.86
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Uttar Pradesh

Parichha Extn. (T)	210	210	1703.00
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Anpara `C` (1000) (T)	500	500	3526.51
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Uttaranchal

Maneri Bhali -II (H)	304	304	1249.18
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Chattisgarh

Korba East Extn. (T)	420	420	1845.36
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Madhya Pradesh

Bansagar -III (H)	20	20	970.81
Bansagar-II (H)	15	15	
Bansagar -IV (H)	20	20	
Marikheda (H)	40	40	-
Birsingpur Extn. (T)	500	500	2093.75
Maharashtra			
Ghatghar PSS (H)	250	250	725.10
Parli Extn. (T)	250	250	1053.90
Gujarat			
Sardar Sarovar	1450	1450	3267.25
(multi state)			
(H)			
KLTPS Extn. (T)	75	75	304.69
Dhuvaran Gas (T)	106.62	106.62	310.06
Akrimota (T)	250	250	717.00
Tamil Nadu			
Pykara Ultimate (H)	150	150	373.06
Bhavani Barrage (H)	90	90	143.53
(I / II/ III)			
Perungalam (Valathur) Gas (T)	94	94	301.36
Kuttalam Gas (T)	100	100	311.11
Andhra Pradesh			

Srisailem LBH (H)	450	450	2620.00
Jurala Priyadarshini (H)	78.2	78.2	547.00
Rayalseema -II (T)	420	420	1577.63
Kerala			
Kuttiyadi augmentation (H)	100	100	220.50
Karnataka			
Almati Dam (H)	290	290	674.38
Raichur U -7 (T)	210	210	613.00
Bellary (T)	500	500	2307.27
Orissa			
Balimela -II (H)	150	150	212.30
Jharkhand			
Tenughat Extn. (T)	210	210	
W. Bengal			
Bakreshwar U 4 & 5 (T)	420	420	1312.72
Sagardighi -I	250	250	2057.10
Assam			
Karbi Langpi (H)	100	100	470.86
Lakwa W.H. (T)	38	38	145.00

Mizoram

Bairabi HFO (T)		22.92	22.92	85.95
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Bairabi (H)	80		80	441.67
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Meghalaya

Byrinhat (T)		24	24	
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Myntdu (Leiska) (H)	84		84	363.08
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Mendipathar (T)		24	24	
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Manipur

Leimkhong DG		18	18	134.24
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Tripura

Baramura GT (T)		21	21	95.36
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Rokhia GT (T)		21	21	85.17
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Pondicherry

Karaikal (T)		100	100	
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Island

A&N

Rangat Bay		5	5	26.39
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